

(b) The Anti-dumping investigation are initiated on the basis of fully documented petition filed by Domestic Industry. The items involved during the last three years are Vitamin-C, Magnesium, Met Coke, Polystyrene, Hot Rolled Coils, Lovastatin, Ortho Chloro Benzaldehyde, Acrylic Fibre, Calcium Carbide, Sea Water Magnesia, P Tert Butyl Catechol, Citric Acid, Industrial Sewing Needles, EPDM, SBR, Hard Ferrite Ring Magnets, Low Carbon Ferro Chrome, PTFE, Thermal Sensitive Paper, Poly Staple Fibre, Nylon Tyre Cord Fibre, NBR, Barium Carbonate, Sodium Cyanide, Purified Terephthalic Acid, Optical Fibre, Seamless Tube, Soda Ash, Oxo Alcohols, Metronidazole, Photographic Paper, Aniline, Sodium Nitrite, Pthalic Anhydride and Seamless Grade Alloy.

(c) The imposition of Anti-dumping Duty will depend upon the evidence being shown regarding dumping, injury to the domestic industry and a causal link being established between dumping and injury. The details of Anti-dumping cases where definitive duties have been imposed during the last three years is given below:—

<i>Year</i>	<i>No. of Cases Decided</i>
1997	4
1998	12
1999	11

(d) The details about the anti-dumping cases where definitive duties have been imposed and other cases where provisional duties have been imposed and pending final duties with the range of duties are given in Annexure [see Appendix 188, Annexure no. 48]

Facilities at Industrial Growth Centre, Hassan

*310. SHRI H.K. JAVARE GOWDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the facilities available at Industrial Growth Centre at Hassan (Karnataka);

(b) the amount allocated by the Central Government so far in setting up this Growth Centre;

(c) whether Government propose to set up any Industrial unit near the Growth Centre; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) and (b) Under the Growth Centre Scheme the growth centre approved at Hassan in Karnataka has been released full central assistance of Rs. 10 crores. The central assistance is released to the State Government to assist the State Government in creation of infrastructure development facilities, physically establish the Growth Centre and attract investment by industrial units. The Hassan Growth Centre is being implemented by the Karnataka Industrial Area Development Board.

The Hassan Growth Centre has made considerable progress as per report from the State Industries Department; 1830 acres of land has been acquired, of which 655 acres has been developed and 1175 acres is under development. An expenditure of Rs. 61.08 crores has been incurred. The infrastructure development has completed Phase—I of the Project which includes internal roads, side lanes, internal power distribution lines and water supply lines, which continues to progress. In respect of water supply a capacity of 2.5 million gallons per day capacity creation is under execution from the Hemavati Reservoir. This work is in full swing. The Karnataka Electricity Board has been allotted 5 acres for setting up of 2x20 MVA sub-station. So far 56 industrial units have been allotted plots in the growth centre.

(c) and (d) Under the Growth Centre Scheme, the Central Government is not required to set up industrial units. The Central Government acts as a facilitator and it is for the State Government to attract investment in the industrial growth centres.

Implementation of VRS SAIL

*311. SHRI DILIP SINGH JUDEV: Will the Minister of STEEL be pleased to state:

(a) since when the Voluntary Retirement Scheme in steel plants under Steel Authority of India Ltd. (SAIL) has been implemented;